HIGH COURT, AT CALCUTTA <u>APPELLATE SIDE</u> <u>NOTIFICATION</u>

Notification No. - 3940 R (Recruitment)

Dated 31st July, 2019

In furtherance of Advertisement dated February 9, 2009 and Advertisement No. 1855-RG- dated April 30, 2013 and upon consideration of the overall performance of all the candidates who were aspirants for appointment on the 6 (six) vacancies in the post of Data Entry Operators in this Court, the merit position of all the 30 (thirty) candidates called upon to attend interview on July 20, 2019, is published for general information.

| S1. No. | Roll No. | Name | Category | Marks obtained in second phase (key depression test) out of 100 marks | Total Marks obtained in viva-voce out of 15 marks | Total Marks obtained out of 115 |
|------------|-------------|------------------------------|---------------|---|---|---|
| 1 | 239 | Himadri Sekhar De | UR | 99 | 11 | 110 |
| 2 | 461 | Subhendu Krishna Tarafdar | UR | 99 | 8.75 | 107.75 |
| 3 | 531 | Tapabrata Das | UR | 91 | 13 | 104 |
| 4 | 588 | Arnab Ghosh | UR | 98 | 5.5 | 103.5 |
| 5 | 217 | Debasish Das | UR | 97 | 6 | 103 |
| 6 | 605 | Parikshit Seth | UR | 99 | 3.5 | 102.5 |
| 7 | 9 | Abhijit Bera | UR | 95 | 7 | 102 |
| 8 | 638 | Pankaj Ghosh | UR | 95 | 6 | 101 |
| 9 | 340 | Suman Sen | UR | 94 | 6.5 | 100.5 |
| 10 | 37 | Arindam Biswas | SC | 92 | 8.5 | 100.5 |
| 11 | 568 | Subhash Das | SC | 97 | 3 | 100 |
| 12 | 98 | Mithun Saha | UR | 94 | 6 | 100 |
| 13 | 440 | Sk. Rintu | OBC-A | 86 | 8.75 | 94.75 |
| 14 | 599 | Sukhendu Mondal | UR | 83 | 6.75 | 89.75 |
| 15 | 417 | Gobinda Pal | UR | 82 | 7 | 89 |
| 16 | 533 | Subenita Dey | UR | 79 | 8 | 87 |
| 17 | 485 | Saumitra Kumar Sarkar | SC | 79 | 8 | 87 |
| 18 | 258 | Sinthi Dutta | UR | 78 | 8 | 86 |
| 19 | 179 | Samiran Chatterjee | UR | 71 | 6.25 | 77.25 |
| 20 | 25 | Ayan Roy | UR | 69 | 6.25 | 75.25 |
| 21 | 324 | Riddhiman Dey Sarkar | UR | 67 | 6.75 | 73.75 |
| 22 | 375 | Soumen Das | UR | 66 | 7 | 73 |
| 23 | 14 | Aniruddha Choudhury | UR | 63 | 9.25 | 72.25 |
| 24 | 525 | Rashed Rahman | UR | 66 | 5.5 | 71.5 |
| 25 | 530 | Goutam Das | UR | 57 | 9 | 66 |
| 26 | 637 | Tushar Pal | UR | 51 | 5.5 | 56.5 |
| 27 | 542 | Sanjay Thapa | OBC-B (UR) | 47 | 7 | 54 |
| 28 | 527 | Sasanka Shekhar Karmakar | OBC-B (UR) | 42 | 5.5 | 47.5 |
| 29 | 101 | Mamata Chakraborty | SC | 38 | 5.5 | 43.5 |
| 30 | 453 | Arup Deb | UR | 58 | Abse | ent |

The candidates, whose names are appearing in the lists below, are selected for appointment –

| | | UNRES | ERVED (02 V | Vacancies) | | |
|------------|-------------|------------------------------|-------------|---|---|---|
| S1. No. | Roll No. | Name | Category | Marks obtained in second phase (key depression test) out of 100 marks | Total Marks obtained in viva-voce out of 15 marks | Total Marks obtained out of 115 |
| 1 | 239 | Himadri Sekhar De | UR | 99 | 11 | 110 |
| 2 | 461 | Subhendu Krishna Tarafdar | UR | 99 | 8.75 | 107.75 |

UNRESERVED (Exempted Category) (01 Vacancy)

Pursuant to approval of the recommendation of the Selection Committee by the Hon'ble the Chief Justice, the candidate, whose name is appearing in the list below, shall be appointed to fill up the vacancy earmarked for Unreserved (Exempted Category) vacancy, as none is found suitable in this category.

| S1. No. | Roll No. | Name | Category | Marks obtained in second phase (key depression test) out of 100 marks | Total Marks obtained in viva-voce out of 15 marks | Total Marks obtain ed out of 115 |
|------------|-------------|---------------|----------|--|---|--|
| 3 | 531 | Tapabrata Das | UR | 91 | 13 | 104 |

| | Scheduled Caste (01 Vacancy) | | | | | | |
|------------|------------------------------|----------------|----------|---|---|---|--|
| S1. No. | Roll No. | Name | Category | Marks obtained in second phase (key depression test) out of 100 marks | Total Marks obtained in viva-voce out of 15 marks | Total Marks obtained out of 115 | |
| 1 | 37 | Arindam Biswas | SC | 92 | 8.5 | 100.5 | |

| Schedule Tribe (01 vacancy) |
|--|
| No candidate is found suitable in this category. |

| | O.B.C. (A) (01 vacancy) | | | | | | | |
|------------|-------------------------|-----------|----------|---|---|---|--|--|
| S1. No. | Roll No. | Name | Category | Marks obtained in second phase (key depression test) out of 100 marks | Total Marks obtained in viva-voce out of 15 marks | Total Marks obtained out of 115 | | |
| 13 | 440 | Sk. Rintu | OBC-A | 86 | 8.75 | 94.75 | | |

WAITING LIST

The candidates, whose names are appearing in the following waiting lists, are entitled, according to their category, to get appointment only in case of selected candidate, of the concerned category, refuses to accept the offer of appointment. The merit list shall stand lapsed upon acceptance of the offer of appointment by the empanelled candidate(s).

<u>COMBINED WAITING LIST</u> (<u>Unreserved Category)</u>

The candidates, whose names are appearing in the following list, are entitled to get appointment, according to merits only in case of the selected candidates, belonging to Unreserved Category, not accepting the offer of appointment.

| Sl. No. | Roll No. | Name | Category | Marks obtained in second phase (key depression test) out of 100 marks | Total Marks obtained in viva-voce out of 15 marks | Total Marks obtaine d out of 115 |
|------------|-------------|----------------|----------|---|---|--|
| 1 | 588 | Arnab Ghosh | UR | 98 | 5.5 | 103.5 |
| 2 | 217 | Debasish Das | UR | 97 | 6 | 103 |
| 3 | 605 | Parikshit Seth | UR | 99 | 3.5 | 102.5 |

WAITING LIST Scheduled Caste Category

| S1. No. | Roll No. | Name | Category | Marks obtained in second phase (key depression test) out of 100 marks | Total Marks obtained in viva-voce out of 15 marks | Total Marks obtained out of 115 |
|------------|-------------|-------------|----------|--|---|--|
| 1 | 568 | Subhash Das | SC | 97 | 3 | 100 |

| WAITING LIST O.B.C. (A) |
|---------------------------------|
| No candidate is found suitable. |

Issuance of appointment letter shall follow in due course. The appointees shall be placed on probation for a period of a year and subject to satisfactory performance, confirmed in service thereafter by a written order.

> Sd/-Registrar (Recruitment & Management) Appellate Side, High Court, Calcutta